

**SECTION IIB
IN THE SUPREME COURT OF INDIA
CRIMINAL MISCELLANEOUS PETITION**

CRIMINAL APPEAL NO 173 OF 2010 AND 421 OF 2012

SAPNA ETC

...APPELLANT

VERSUS

STATE OF HARYANA

...RESPONDENT

OFFICE REPORT

CRIMINAL APPEAL NO. 173 OF 2010

This is an appeal by Special Leave granted vide Court's Order dated 18.01.2010

It is further submitted that service of notice lodgement of petition of appeal is complete on the sole respondent/State of Haryana. The said sole respondent/State of Haryana is represented by Mr. Kamal Mohan Gupta, Advocate.

It is further submitted that Original Records pertaining to High Court as well as Trial Court have been received and the same is available in the Court Room for reference of the Hon'ble Court.

It is further submitted that Dr. Meera Aggarwal, Advocate for the appellant has on 07.12.2012 filed additional documents. Copy of the same has been included in the Appeal Paper Books for kind perusal of the Hon'ble Court.

CRIMINAL APPEAL NO. 421 OF 2012

This is an appeal by Special Leave granted vide Court's Order dated 13.02.2012

It is submitted that certificate of service has been received from the High Court in respect of sole respondent/State of Haryana but no one has filed vakalatnama/appearance on behalf of the sole respondent/State of Haryana.

It is further submitted that since the additional documents have not been filed by the Counsel for the parties in Criminal Appeal No. 421 of 2012 the matters above mentioned were listed before the Court of Registrar on 19.02.2013, when

the following order was passed:

"It is submitted by the learned Counsel for the appellant that the additional documents have been filed.

Both sides submits that no further steps are required.

List the matter before the Hon''ble Court as per Rule."

It is lastly submitted that due to tagging of this matter vide this Court's Order dated 13.02.2012 with Criminal Appeal No. 173 of 2010 both the matters are listed together.

The matters above mentioned are listed before Hon'ble Court with this office report.

Dated this the 9th day of December, 2014.

ASSISTANT REGISTRAR

COPY TO:

Dr. Meena Aggarwal, Advocate

Mr. Kamal Mohan Gupta, Advocate

Dr.(Mrs.) Vipin Gupta, Advocate

ASSISTANT REGISTRAR